#### LOK SABHA

# UNSTARRED QUESTION NO. 89 TO BE ANSWERED ON 25<sup>TH</sup> APRIL, 2016

## UNIFORM OIL PRICES IN STATES

89. SHRIMATI NEELAM SONKER:
SHRI NAGAR RODMAL:
DR. VIRENDRA KUMAR:
DR. K. KAMARAJ:
SHRI AJAY NISHAD:
SHRI P. KUMAR:
SHRI KAUSHALENDRA KUMAR:

# पेट्रोलियम और प्राकृतिक गैस मंत्री

# Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether private oil companies are earning more profit due to decline in crude oil prices and if so, the details thereof;
- (b) whether the Government proposes to make the public sector oil companies agree to bear portion of subsidies given by the Government and if so, the details of under-recoveries and subsidy given by the Government on petroleum products to oil companies during the last three years and the current year product-wise;
- (c) whether there is disparity in the prices of petrol, diesel, kerosene, LPG and ATF in the States across the country and if so, the details thereof along with steps taken/proposed to be taken by the Government to ensure selling of these products at uniform prices in all States in the country, product/State/UT-wise;
- (d) whether there is big difference in the refinery/production cost of petroleum products particularly petrol and diesel and retail selling prices in various States and if so, the details thereof and the reasons therefor along with criteria adopted to fix the refinery cost of various petroleum products such as ATF, petrol, diesel, LPG and natural gas during the said period, State/product-wise;
- (e) whether it is a fact that various taxes levied by Union and State Governments on petrol and other petroleum products are higher than their actual cost; and
- (f) if so, the details thereof along with the basic prices of petroleum products and the amount spent for making them usable including taxes and amount of dealer commission per litre on petrol and diesel respectively during the said period?

#### **ANSWER**

# पेट्रोलियम और प्राकृतिक गैस मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

# MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS \_\_\_\_\_\_(SHRI DHARMENDRA PRADHAN)

(a): The details of Profit After Tax (PAT) of Reliance Industries Ltd. & Essar Oil Ltd. since 2012-13 are as under:

(Amount in Rs. crore)

	2012-13	2013-14	2014-15	9 M, 2015-16
RIL	21003	21984	23566	20232
Essar	-1180	126	1522	1628

- (b): Upto Financial Year 2014-15, under-recoveries incurred by the PSU OMCs were partially shared by the Government and the upstream companies and the balance under-recovery was absorbed by the OMCs. For Financial Year 2015-16, Government has decided to provide a fixed fiscal subsidy of Rs.18 per kg under the Direct Benefit Transfer for Domestic LPG during April October, 2015 and Rs.15 per kg for the period November, 2015 onwards. Government has also approved the budgetary support for PDS Kerosene under-recovery for financial year 2015-16 at a rate of Rs. 12 per litre and the remaining under-recovery will be borne by the Oil PSUs. The details of total subsidy/under-recovery burden during the last 3 years and the current year are given at **Annexure I**.
- (c): The basic prices of petroleum products are generally uniform across the country. However, the final selling prices vary from state to state/ market to market due to changes in other cost elements such as freight, Sales tax/VAT, local levies etc.
- (d): The prices of ATF, Petrol and Diesel have been made market determined by the Government effective 1<sup>st</sup> April 2001, 26<sup>th</sup> June, 2010 and 19<sup>th</sup> October, 2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of these products in line with their international prices of these products and other market conditions. Government continues to modulate the effective price to consumer for Subsidized Domestic LPG. Further, Price of CNG/PNG is fixed by the concerned City Gas Distribution (CGD) entities under the Petroleum & Natural Gas Regulatory Board (PNGRB) Act, 2006.
- (e) & (f): The details of taxes included in the RSP of Petrol and Diesel at the beginning of each of the last 3 years and the current year, at Delhi, are given in **Annexure II.**

Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 89 asked by Shrimati Neelam Sonker, Shri Nagar Rodmal, Dr. Virendra Kumar, Dr. K. Kamaraj, Shri Ajay Nishad, Shri P. Kumar and Shri Kaushalendra Kumar to be answered on 25<sup>th</sup> April, 2016 regarding "Uniform Oil Prices in States".

(Rs. Crore)

Particulars	2012-13	2013-14	2014-15	9M, 2015-16
Diesel	92061	62837	10935*	0
PDS Kerosene	29410	30574	24799	9993
Domestic LPG	39558	46458	36580	8
Total Under-recoveries (A)	161029	139869	72314	10000
Total DBTL Subsidy (claims)	0	3869	3971	12084
PDS Kerosene and Domestic LPG Subsidy Scheme, 2002	2730	2580	0	0
Freight Subsidy (For Far-Flung Areas) Scheme, 2002	23	21	23	0
Total Subsidies (B)	2753	6470	3994	12084
Total Subsidy/ Under-recovery on Petroleum Products (A+B)	163782	146339	76308	22084
Share of Government	102753	77242	31302	19802
Share of Upstream Companies	60000	67021	42822	1980
Share of OMCs	1029	2076	2184	302

<sup>\*</sup>Upto 18.10.2014

Annexure referred to in reply to parts (e) & (f) of the Lok Sabha Unstarred Question No. 89 asked by Shrimati Neelam Sonker, Shri Nagar Rodmal, Dr. Virendra Kumar, Dr. K. Kamaraj, Shri Ajay Nishad, Shri P. Kumar and Shri Kaushalendra Kumar to be answered on 25<sup>th</sup> April, 2016 regarding "Uniform Oil Prices in States".

## Taxes included in the RSP of Petrol at Delhi

(Rs./Litre)

	1.4.2013	1.4.2014	2.4.2015	1.4.2016
Price excluding taxes and dealer commission	43.98	47.82	29.97	22.81
Custom duty	0.83	0.91	0.56	0.45
Excise Duty	9.48	9.48	17.46	21.48
VAT (Including VAT on dealer commission)	11.21	12.04	10.00	12.69
Dealer Commission	1.79	2.01	2.01	2.25
RSP per litre (Rounded Up)	67.29	72.26	60.00	59.68

# Taxes included in the RSP of Diesel at Delhi

(Rs./Litre)

	1.4.2013	1.4.2014	2.4.2015	1.4.2016
Price excluding taxes and dealer commission	37.47	43.36	30.78	21.53
Custom duty	0.86	0.97	0.56	0.41
Excise Duty	3.56	3.56	10.26	17.33
VAT (Including VAT on dealer commission)	5.65	6.41	5.64	7.62
Dealer Commission	1.09	1.19	1.26	1.44
RSP per litre (Rounded Up)	48.63	55.49	48.50	48.33

Note - The price of Petrol and Diesel have been made market determined effective 26.6.2010 and 19.10.2014 respectively. Hence, the buildup of Petrol on all dates and Diesel on 1.4.2015 & 1.4.2016 is as per IOCL.